

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO-2233
TO BE ANSWERED ON – 29-07-2022**

FUNDS FOR RURAL HEALTHCARE

2233. SHRI GIRISH CHANDRA

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the funds allocated by Government for smooth functioning of rural health services in the country during the last five years, State/UT-wise including Uttar Pradesh;
- (b) whether any action plan has been prepared to ensure utilization of the said funds within the stipulated time frame; and
- (c) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

- (a) to (c): Details of the funds released under National Rural Health Mission (NRHM) during F.Y. 2017-18 to 2021-22 for smooth functioning of rural health services is at Annexure.

The primary responsibility for proper implementation of the scheme lies with the State/UT Governments. Under NHM to ensure the utilization of funds the following steps have been taken up by the Ministry:

- Performance Audit by the Comptroller and Auditor General (CAG) of India,
- Annual Statutory Audit by Chartered Accountant firms empanelled with C&AG and eligible for conducting audit of major PSUs,
- Concurrent Audit by Chartered Accountants Audit firms,
- Use of Public Financial Management System (PFMS) to track flow of funds,
- Submission of Financial Monitoring Reports (FMRs) and Statement of Fund Position (SFP) by the States/UTs,
- Review and monitoring of scheme components.

**State/UT wise Central Release under National Rural Health Mission (NRHM) from F.Y.
2017-18 to 2021-22**

(Rs. in crore)

Sl. No.	State/UT	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	33.94	17.71	34.43	36.37	43.10
2	Andhra Pradesh	832.96	1012.32	1054.08	1037.21	1161.02
3	Arunachal Pradesh	258.83	216.11	185.25	241.64	187.86
4	Assam	1374.95	1360.11	1721.69	1782.37	1941.52
5	Bihar	1557.40	1398.63	1486.65	1803.05	1735.34
6	Chandigarh	15.53	20.42	19.38	18.01	15.69
7	Chhattisgarh	812.44	853.29	792.83	958.43	957.01
8	Dadra & Nagar Haveli	18.25	23.14	25.14	35.81	38.07
9	Daman & Diu	10.67	11.66	16.68		
10	Delhi	204.35	128.54	108.63	97.20	113.02
11	Goa	25.68	33.38	35.12	33.83	25.63
12	Gujarat	1104.79	997.91	1057.35	961.08	1061.53
13	Haryana	337.16	519.00	540.04	508.50	553.43
14	Himachal Pradesh	370.60	344.89	504.23	440.83	553.74
15	Jammu & Kashmir	545.65	547.05	692.49	656.39	455.69
16	Jharkhand	735.99	614.44	815.72	596.02	635.26
17	Karnataka	1263.51	1196.02	1120.14	1178.89	1240.57
18	Kerala	572.41	865.56	814.36	766.56	757.55
19	Lakshadweep	5.54	6.58	6.16	7.11	8.41
20	Madhya Pradesh	1696.56	1656.06	1684.59	2311.39	2283.96
21	Maharashtra	1650.92	1433.52	1579.12	1686.67	1743.40
22	Manipur	161.65	145.19	181.61	188.93	94.58
23	Meghalaya	185.17	140.47	135.80	199.42	280.86
24	Mizoram	122.58	113.91	122.06	139.05	92.55
25	Nagaland	132.94	127.76	119.41	184.26	125.06
26	Odisha	1176.64	727.26	1453.04	1597.69	1242.57
27	Puducherry	32.91	34.43	29.18	23.68	19.85
28	Punjab	468.52	550.69	691.23	544.60	340.23
29	Rajasthan	1615.29	1636.76	1750.34	1964.29	1903.49
30	Sikkim	54.72	44.17	52.84	69.03	51.62
31	Tamil Nadu	1278.53	1388.01	1349.28	1437.32	1555.80
32	Tripura	155.89	178.32	233.56	223.18	214.32
33	Uttar Pradesh	3913.26	3802.01	4634.96	3672.27	3217.87
34	Uttarakhand	351.35	291.12	341.15	575.98	549.33
35	West Bengal	1250.35	1029.52	1677.47	1812.63	1569.59
36	Telangana	468.34	661.72	924.03	624.55	717.36
37	Ladakh	0.00	0.00	0.00	91.62	44.67

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.